

अतः खान मंत्रालय तथा पर्यावरण मंत्रालय को इस संदर्भ में तत्काल कदम उठाने चाहिए :

(vi) NEED FOR TAKING STEPS TO END LOCK-OUT IN THE HANSI COOPERATIVE SPINNING MILLS LTD.

SHRI SUSHIL BHATTACHARYA (Burdwan): Under Rule 377, I am making a statement.

The management of Hansi Co-operative Spinning Mills Ltd., in Haryana closed the mills since 20th January, 1982 following one day all India General Strike on 19th January 1982 as per call of the National Campaign Committee of Trade Unions.

On 24th January 1982 the management unilaterally declared lock-out illegally throwing about 1500 workers and staff on the streets. The management has circulated apology letters to the workers and asked them to fill these forms as a precondition for their resuming duties. Since the precondition hit the workers democratic right they did not agree to give such humiliating undertaking.

The Haryana Government has not intervened in the dispute and is openly siding with the management of the mill. It has not given permission to the Hansi spinning Mills workers' union and NCSM Progressive Association even to use loudspeakers for public meetings.

This attitude of the mill management and the Haryana Government is causing strong resentment among the mill workers and the population of the town and villages.

I would, therefore, urge upon the Union Labour Minister to intervene and take immediate steps so that the Hansi Co-operative Spinning Mills Ltd. is opened without any delay and all the workers are permitted to re-

sume duties. The workers should be paid wages for the period of lock-out illegally imposed by the management. An enquiry should be conducted into the role of the local police and administration during the dispute.

(vii) ALLEGED HUMILIATION OF MUSLIM WOMEN BY ANTI-SOCIAL ELEMENTS IN ANDHRA PRADESH, KARNATAKA AND MAHARASHTRA.

SHRIMATI GEETA MUKHERJEE (Panskura): Mr. Deputy Speaker Sir, I raise the matter under Rule 377. Some goonda elements masquerading in the name of religion are raising a bogey that Muslim women cannot be allowed to see films. This phenomenon raised its head recently in some parts of Andhra, Karnataka and Maharashtra. These hooligans take to insulting demonstrations, in Hyderabad of Andhra Pradesh, the sensible men and women of the Muslim community stopped it through popular protest. If this phenomenon is not checked firmly, it may spread to other States. While all the same people belonging to all communities and particularly those belonging to Muslim community should resist such uncalled for harassment to the Muslim women-folk as was done in Hyderabad the Government also should take interest to stop this kind of move.

I would request the Home Minister to look into the matter urgently and persuade the State authorities to take effective action so as to protect the victims of such treatment firmly and take effective action against miscreants so as to obviate recurrence to such incidents.

(viii) POLICE ATROCITIES ON HARIJANS AND OTHER WEAKER SECTIONS OF SOCIETY IN AURANGABAD, BIHAR.

श्री राम विलास पासवान (हाजीपुर) :
उपाध्यक्ष महोदय, बिहार में हरिजन एवं बरीब पुलिस जुल्म के शिकार हो रहे हैं। विगत एक माह से पुलिस और बड़े लोगों के सांठ-गांठ से गया और औरंगाबाद जिले में कांच, परया और गोह प्रखंडों में हरिजन